

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
 WEST ZONAL BENCH : MUMBAI
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
 MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
SINGLE MEMBER
COURT NO. : ROOM NO. :

DATED : 12/01/2018

DAY : Friday

Time : Hrs

CORAM:

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/87853/2017	SANVIJAY ROLLING & ENGG LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	Issue Notice
2	E/87854/2017	SANVIJAY ROLLING & ENGG LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	Issue Notice
3	E/87855/2017	SANVIJAY ROLLING & ENGG LTD -Vs- C.C.E. & S.T., NAGPUR	IP/DR	Issue Notice
<u>MISC (OTHERS) MATTERS</u>				
4	E/MISC/92500/2017	. Braco Electricals -Vs- CCE MUMBAI - V	A.V.Naik /DR	*
	E/1192/2006			
5	E/ROA/93146/2017	CCE Pune II -Vs- Manmade Spinner (I) Ltd.	DR/IP	* Issue Notice
	E/3318/2006			
6	E/ROA/92975/2017	CCE PUNE II -Vs- Quality Processors	DR/C. M. Sharma	*
	E/26/2009			
7	ST/COD/93309/2016	KALIKA STEEL ALLOYS PVT LTD	IP/DR	

		-Vs- CCE AURANGABAD		
	ST/85695/2016			
8	E/ROA/93176/2017	LARSEN & TOUBRO LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
	E/87790/2016			
9	E/ROA/93182/2017	LARSEN & TOUBRO LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
	E/87791/2016			
10	E/MISC/93134/2017	JOLLY BOARD LTD -Vs- C.C.G.ST., KOLHAPUR	Sandeep Shashikant Mutalik /DR	Issue Notice
	E/COD/93133/2017			
	E/87827/2017			
11	E/MISC/93135/2017	JOLLY BOARD LTD -Vs- C.C.G.ST., KOLHAPUR	Sandeep Shashikant Mutalik /DR	Issue Notice
	E/87829/2017			
<u>MISC (ROM) MATTERS</u>				
12	E/ROM/93043/2017	Harikishan B. Soneji -Vs- CCE THANE II	Sailesh P.Sheth /DR	
	E/1230/2010			
13	E/ROM/92965/2017	Jitendra Gandhi -Vs- CCE KOLHAPUR	J.N. Somaiya, Advocate /DR	
	E/858/2012			
14	E/ROM/92977/2017	Purushuttam K Mantri -Vs- CCE KOLHAPUR	IP/DR	
	E/887/2012			
15	E/ROM/93217/2017	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	Issue Notice
	E/86770/2015			
<u>REGULAR MATTERS</u>				
16	E/886/2012	Mantri Metallics Pvt. Ltd. -Vs-	IP/DR	

		CCE KOLHAPUR		
17	E/1193/2006	Ramesh Sobhani -Vs- CCE Mumbai V	IP/DR	*
18	E/85154/2013	KAGZI BROTHERS PVT. LTD. -Vs- CCE THANE I	A.V.Naik /DR	
19	E/86209/2013	RAJCO METAL INDUSTRIES PVT. LTD. -Vs- CCE THANE I	Sanjay Dwivedi /DR	
20	E/86210/2013	ANIL PRATAP SINGH -Vs- CCE THANE I	Sanjay Dwivedi /DR	
21	E/86211/2013	HARJINDER SINGH ARORA -Vs- CCE THANE I	Sanjay Dwivedi /DR	
22	E/88124/2013	SEAM ENGINEERS -Vs- CCE NASHIK	A.B. Nawal & Co. /DR	
23	E/86282/2015	OASIS ALCOHOL LTD -Vs- CCE KOLHAPUR	D.R. Gadekar /DR	
24	E/85662/2016	Ceat Ltd -Vs- C.C.E., Mumbai-ii	IP/DR	
25	E/85823/2016	I G PETROCHEMICALS LTD -Vs- CCE BELAPUR	IP/DR	
26	E/86050/2016	MYSORE PETROCHEMICALS LTD -Vs- CCE BELAPUR	IP/DR	
27	E/87101/2016	GENERAL MOTORS INDIA P LTD -Vs- CCE PUNE I	IP/DR	
28	E/87202/2016	CCE THANE II -Vs- OMEGA COLORS P LTD	DR/IP	
29	E/87096/2017	OMEGA COLORS PVT LTD -Vs- CCE THANE II	J.N.TIWARI /DR	
30	E/85093/2017	CCE KOLHAPUR -Vs-	DR/IP	

		ROYAL FOODSTUFFS P LTD		
	E/CROSS/91080/2017			
31	E/85132/2017	HP INTERNATIONAL -Vs- CCE RAIGAD	IP/DR	
32	E/85134/2017	SUYASH AUTO-PRESS COMPONENTS AND ASSEMBLIES P LTD -Vs- CCE PUNE III	PRASAD H. KSHIRSAGAR /DR	
33	E/85211/2017	CCE KOLHAPUR -Vs- SWASH NONIONICS P LTD	DR/IP	
34	E/85245/2017	JSW STEEL (SALAV)LTD -Vs- CCE RAIGAD	IP/DR	
35	E/85342/2017	NITCO LTD -Vs- CCE RAIGAD	IP/DR	
	E/CROSS/91043/2017			
36	E/85443/2017	ULTRA PLUS LUBES P LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	
37	E/85584/2017	CCE THANE I -Vs- SEQUENT SCIENTIFIC LTD	DR/IP	
	E/CROSS/91061/2017			
38	E/85722/2017	JAIN PATRA UDYOG -Vs- CCE AURANGABAD	B.S. Indani /DR	
39	E/85911/2017	CCE NAGPUR -Vs- BILT GRAPHICS PAPER PRODUCTS LTD	DR/IP	
40	E/86226/2017	SM SHANKRRAO MOHITE PATIL SSK LTD -Vs- CCE PUNE III	IP/DR	
41	E/86256/2017	CCE PUNE II -Vs- RACOLD THERMO LTD	DR/IP	

42	E/86452/2017	CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD	DR/IP	
43	E/86453/2017	CCE AURANGABAD -Vs- VEER GURJAR ALLUMINIUM INDUSTRIES PVT LTD	DR/IP	
44	E/86465/2017	PRS PERMACEL P LTD -Vs- CCE THANE I	IP/DR	
45	E/86618/2017	EMARK ENERGISERS PVT LTD -Vs- CCE THANE I	Neerav R. Mainkar /DR	
46	E/86816/2017	MANOJ MAHENDRABHAI PATEL -Vs- CCE PUNE III	A.S. Sakpal /DR	
47	E/86991/2017	BHULESHWAR STEEL& ALLOYS PVT LTD -Vs- CCE PUNE I	Pramod Kumar Rai /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**SINGLE MEMBER,
CESTAT - Mumbai**